## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB)-526 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Govind Ram & Ors Vs. BOP Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME **DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present:

Mr. Mayank Goel & Ms. Monamshel Maring, Advocates

## ORDER

Notice to the Respondent vide all modes, returnable on 29.11.2017. Dasti as well. Affidavit of service be filed.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)